

Annexure 3

Name of the Corporate debtor: Narang Developers Private Limited

Date of commencement of CIRP: 28th March 2024

List of creditors as on: 15th November 2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Indian Bank	06.04.2024	168,857,086.86	168,367,900.16	Secured	168,367,900.16	0	No	34.46	0	0		489,186.70	-
2	Aditya Birla Finance Limited	16.04.2024	222,209,339.49	222,209,339.49	Secured	222,209,339.49	0	No	45.48	0	0	0	-	-
3	SICOM Limited	03.05.2024	43,825,421.00	41,313,533.00	Secured	41,313,533.00	0	No	8.46	0	0	1,214,916	1,296,972.00	-
Total			434,891,847.35	431,890,772.65		431,890,772.65			88.40			1,214,916.00	1,786,158.70	

Sd/-

Rakesh Bothra

**Resolution Professional
of Narang Developers Private Limited**

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